

17
M.M.Mukhi Vrs. UOI

Hearing Sl. No. 1
O.A. No. 1137 of 2012
Order dated: 03.07.2015

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

.....

None appears for the applicant even after two pass over.

However, Mr. A.Pradhan, Ld. Addl. Central Govt. Standing Counsel appearing for the Respondents, is present.

I find from the record that this O.A. was filed on 30.11.2012 and notices were issued on 06.02.2013. After completion of pleadings, the matter was listed for hearing on several occasions. From the record, I find that on 20.03.2015 none appeared for the applicant though Mr. Pradhan was present and the matter was directed to be listed on 08.05.2015, on which date also none appeared for the applicant. Again the matter was listed on 19.06.2015, on that date also none appeared for the applicant even after two pass over and, accordingly, the matter was posted for today.

From the above, it seems that the applicant is no more interested to prosecute this case. Accordingly, this O.A. is dismissed for non-prosecution.


MEMBER(Judl.)

RK